

TATION (SHRI MADHAVSINH SOLANKI): (a) to (c). The process of project clearance in the Central Government is constantly under review, in order to minimise delays in the clearance of projects. Studies have been undertaken as part of this process as and when required.

### **Ban on Communal Parties**

\*222. SHRI S.B. SIDNAL:

SHRI G.S. BASAVARAJU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government are considering to ban communal parties in the country;

(b) if so, whether the Union Government have found out the criteria for declaring a body as communal; and

(c) if so, the total number of parties or bodies which have been found as communal and by what time the introduction of legislation to ban them is being considered?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) to (c). There is no proposal before the Government to ban communal parties in the country. So far no definition in regard to communal parties has been evolved. However, in the context of separating religion from politics, the Government is considering the matter in depth from various angles. It would not be feasible at this stage to indicate any details thereof or the time-frame by which a final decision can be taken to introduce a Bill in Parliament.

### **Trailers Supplied by Bharat Earth Movers Limited**

2126. SHRI MOHANBHAI PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that almost all the trailers supplied by the Bharat Earth Movers Limited (BEML) to the armed forces have been found to be defective;

(b) whether BEML has received any complaint in this regard and whether they have inspected the trailers;

(c) if so, the details of the defects found;

(d) the steps taken to rectify those defects;

(e) total money involved in rectifying the defects; and

(f) whether BEML propose to take these trailers back and supply new ones to the armed forces?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION & SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (f). Government had been trying to develop sources for indigenous manufacture of Tank Transportation Trailers. Initially it was only M/s Bharat Earth Movers Limited (BEML) who could indigenously design and develop these trailers, resulting in import substitution.

Out of 998 nos. of "50 Ton Tank Transportation Trailers", supplied so far by BEML, it was only the initial supplies of 285 trailers, made during 1976-80 which showed certain structural inadequacies namely bending of chassis, rubbing of tyres with the under carriage and bending of rocker arm. These deficiencies came to light only after trailers were extensively used by the Army units. The defects were jointly investigated by the Director General of Quality Assurance and BEML and rectification and design improvements were incorporated by BEML in all the 285 trailers at no extra cost to the Government.

In the subsequent supplies the design improvements were incorporated at the manufacturing stage itself as a result of which they are defect free.

Since the defects in the initial supplies were all rectified by BEML to the satisfaction of the Users, the question of BEML taking back any of the trailers does not arise.